

COURT-1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 685 OF 2017 IN
DFR NO. 2418 OF 2017**

Dated: 19th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**NLC Inida Limited Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr.M.G.Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya**

ORDER

**IA No. 685 of 2017
(Appl. for condonation of delay in filing)**

Issue notice to the Respondents returnable on 01.11.2017. Dasti, in addition, is permitted.

List the matter on **01.11.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt